

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-112/2003/12453/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nayan Shankar Baruah,
District & Sessions Judge,
Morigaon.

Dated Guwahati the nd 22 December, 2023.

Sub: **Extension of Earned leave.**

Ref:- Your letter No. DJM/7303 dtd. 19.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **extension of earned leave for two days from 17.12.2023 to 18.12.2023**, subject to submission of your leave application in prescribed format as well as the Leave Admissibility Report, from the office of the Principal Accountant General (A&E), Guwahati, Assam. Further, the Additional District and Sessions Judge, Morigaon, and in her absence the next senior most Judicial Officer available at the station would continue to remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-112/2003/12454-12455/ dated , 22-12-23

Copy to.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is enclosed herewith)
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)

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